

GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2035**  
ANSWERED ON 08/08/2024

**DEVELOPMENT AND RENOVATION OF HIGH COURT OF PUNJAB AND HARYANA**

2035. SHRI SATNAM SINGH SANDHU:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the steps taken by Government for development and renovation of High Court of Punjab and Haryana;
- (b) the allocations made towards the same during the last five years;
- (c) whether Government is considering construction/renovation of parking and sewage system in the High Court; and
- (d) the details of proposed plans for development, expansion or renovation of the High Court, if any?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

(a): The Centrally Sponsored Scheme (CSS) for the development of judicial infrastructure does not cover construction, renovation of High Court buildings. As per information provided by the High Court of Punjab and Haryana, the details of major works/steps taken by the State Governments for the development and renovation of High Court are at *Annexure-I*.

(b): The details of the budget allocation for the last five years are as under:

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Budget Allocation (Rs. in crore)</b>
1.	2019-20	3.49
2.	2020-21	3.31

3.	2021-22	2.60
4.	2022-23	18.54
5.	2023-24	16.18
<b>Total</b>		<b>44.12</b>

*Source: High Court of Punjab & Haryana*

(c): As per the information provided by High Court of Punjab and Haryana, the Department of Urban Planning has issued conceptual plan for construction of multi-level underground parking, opposite the existing multi-level parking. The proposed project is 3 level underground parking of size 434 feet x 810 feet having parking capacity of appx. 5600 cars. The sewage system is already functional as per present planning. As such there is no new proposal for sewage system.

(d): The details of proposed plans for the development, expansion / renovation of the High Court as provided by the High Court of Punjab and Haryana are at ***Annexure-II***.

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**STATEMENT REFERRED TO PART (A) OF RAJYA SABHA UNSTARRED  
QUESTIONS NO. 2035 FOR REPLY ON 08.08.2024**

Sl. No.	Major works undertaken in the Hon'ble Punjab and Haryana High Court (showing the year of completion)in the last 20 years:
1.	Multi utility lawyers chamber and multi-level parking (Year 2011).
2.	Auditorium building & parking(Year 2014).
3.	Judges' Library. (Year 2014)
4.	High Court Crèche. (Year 2016)
5.	High Court Guest House (Year 2013).
6.	16 Court Rooms(Year 2012).
7.	04 Court Rooms (Year 2014)
8.	Conversion of rooms into 6 nos. Court Rooms (Year 2015).
9.	Mediation Centre(Year 2008).
10.	Lok Adalat (Year 2009 & 2022)
11.	Indian Law Institute(Year 2011).
12.	High Court Dispensary(Year 2015).
13.	Additional floor on Bar Room(Year 2014).
14.	Record Keeping Judicial Building(Year 2018).
15.	Arbitration Centre(Year 2014).
16.	High Court Museum (Year 2005).
17.	Store & Drivers' Shed building(Year 2006).
18.	Secretaries Cabin (Year 2012, 2013 & 2014).
19.	Electricity Sub Station (Year 2006).
20.	Restoration of heritage part of the High Court premises (Year 2018).
21.	Renovation of the existing buildings / rooms has been undertaken based on the requirement of High Court on year to year basis.

**STATEMENT REFERRED TO PART (D) OF RAJYA SABHA UNSTARRED QUESTIONS NO.2035 FOR REPLY ON 08.08.2024**

<b>Expansion Plan: Holistic Plan Development of Punjab and Haryana High Court.</b>	Proposal prepared by consultant for 3 lakh sq ft. area as per Design competition organize and as per scope of work finalized by Hon'ble Punjab and Haryana High Court in 4 no. building blocks comprises of 20 court rooms for Hon'ble Judges, Working area for Judicial and General branches, Working area for the offices for Lawyers, Space for Bar Council along with other facilities such as bank, post office, spaces for employees, canteen, space for typist and Oath Commissioner, parking for 804 cars and 615 two wheelers.
<b>Expansion of building adjacent to Security Personnel building near Open Hand Monument.</b>	Proposal with area of 27337 sq.ft. for accommodating 249 officials in 5-6 halls has been prepared.
<b>Multilevel Underground Parking</b>	Proposal for Multilevel Underground Parking has been prepared in 3 level with total area of 11,56,540 sqft. area accommodating 3075 cars in Ist Phase and 6235 cars in Puzzle System.
<b>Renovation Plan (Drawings Issued)</b>	<p>i. Iron Grill Fencing all around the perimeter of Hon'ble High Court.</p> <p>ii. Providing of workstations in confidential/ gazette-1 and Cash Branches of High Court</p> <p>iii. Permission to utilize the corridor like spaces at 1, 2nd and 3rd floor of Old Lawyers Chamber building (above SBI) for keeping computers with internet facility.</p> <p>iv. Expansion of DRR Branch for implementation of e-filing and provision of more workstations in DRR and CRC Branch.</p> <p>v. Barrier free Provisions for differently abled persons in all buildings of Punjab and Haryana High Court (except Main High Court Heritage Block).</p> <p>vi. Extension of existing partitions in the Registrar Offices in main Heritage Block of Punjab and Haryana High</p>

	<p>Court.</p> <p>vii. Exploring feasibility for providing additional lift at Gate no. 6 having access to all the floors of Extension Block Building.</p> <p>viii. Beautification! Improvement of Advocates corridor in Punjab and Haryana High Court</p> <p>ix. Re-modelling of parking area at gate no.5 in the High Court premises.</p> <p>x. Provision/ Installation of covered racks/ cupboards for keeping record of Judicial Officers in Vigilance Branch of this Hon'ble Court.</p> <p>xi. Setting up of gymnasium for Hon'ble Judges.</p> <p>xii. Expansion of Physiotherapy at the top floor of Judges Library.</p> <p>xiii. Provision of washroom/ toilet in Physiotherapy Centre</p> <p>xiv. Renovation of washrooms behind cafeteria on Annexe Building.</p> <p>xv. Provision of cabins for Drivers at Gate no.6.</p> <p>xvi. Repair/ renovation of washroom in the 3<sup>rd</sup> floor of Lawyer Chamber Block.</p> <p>xvii. Remodelling/ Upgradation of reception counter at Gate No.1.</p> <p>xviii. Renovation of washroom attached with Chambers of Court room no.16.</p> <p>xix. Display Hoardings relating to Mediation.</p> <p>xx. Landscaping/ Beautification works of Lawns.</p> <p>xxi. Remodelling of Parking Area at Gate no.6.</p> <p>xxii. Raising of additional structure on the both side for keeping Judicial record in Judicial Archives Building.</p> <p>xxiii. Provision of cabins in existing Mediation and Conciliation Centre in Room no. B-19.</p> <p>xxiv. Additions/ Alterations in Secretary Cabins in room nos. B-10, B-11, B-12, B-16, B-17, B-22, B-23, B-24, B-28, B- 29.</p> <p>xxv. Beautification of accent wall in the corridor near Pantry</p>
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